

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 224 of 2016**

**Dated: 19<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s K. M. Sugar Mills Ltd.**

**...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Umesh Prasad for  
Mr. C. K. Rai for R.1

Mr. Rajiv Srivastava for R.2 to 6

**ORDER**

Learned counsel for Respondent Nos. 2 to 6 will be filing reply today in the Registry. Learned counsel for the State Commission seeks two weeks time to file reply/written submissions. He may file the same on or before 03.02.2017 after serving copy on the other side.

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 10.02.2017 after serving copy on the other side.

List the matter on **20.03.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*